

Central Administrative Tribunal
Principal Bench

C.P.No.73/98 in
O.A.No.2405/95

Hon'ble Mr. Justice K.M.Agarwal, Chairman
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 17th day of August, 1998

Suresh Kumar Saxena
s/o Shri Narbada Prasad Saxena
Retd. Chief Draftsman (Civil)/Const.
Chief Administrative Officer (Const.) Office
Northern Railway
Kashmiri Gate
Delhi.
r/o B/143, Ashok Nagar
Usha Sadan
Ghaziabad (UP).

... Applicant

(By Shri M.L.Sharma, Advocate)

Vs.

1. Shri S.P.Mehta
General Manager
Northern Railway
Headquarters Office
Baroda House
New Delhi.
2. Shri A.P.Nagrath
Chief Personnel Officer
Northern Railway
Headquarters Office
Baroda House
New Delhi.

... Respondents

(By Shri P.S.Mahendru, Advocate)


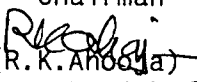
O R D E R (Oral)

Hon'ble Shri R.K.Ahooja, Member(A)

The grievance of the applicant in OA No.2405/95, was that after his retirement on 31.10.1994, the respondents had unilaterally revised his pay at a reduced rate and this resulted in reducing his pension and DORG entitlement. The Tribunal had allowed the CA by its order dated 4.3.1997 and had directed the respondents to arrange the payment of pension and other retiral benefits accordingly within three months from the date of receipt of a copy of the order. Aggrieved by the non-compliance of the order, the petitioner filed the present Contempt

On

Petition. The respondents have reported compliance of the directions of the Tribunal and have stated that all requisite payments have been made to the applicant. This position is admitted by the learned counsel for the applicant but he submits that the respondents have taken more than one year to comply with the orders of the Tribunal. The learned counsel for the respondents has submitted an additional affidavit explaining the delay. An apology has also been submitted saying that the delay is not intentional or wilful. Accepting this apology, we close the CP. Notices issued to the respondents stand discharged.


(K.M. Agarwal)
Chairman

(R.K. Anand)
Member (A)

/rao/